

SHRI T. V. KAMALASWAMY: Is it a fact that while they have not given a licence to General Motors, they are giving a licence to the Rootes group—a new company—to open their assembly plant?

SHRI D. P. KARMARKAR: I am positive we have not issued any such licence to any company whatever.

EFFECT OF PASSPORT SYSTEM ON TRADE IN TRIPURA

*283. MUNSHI ARMAN ALI: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether with the introduction of the passport system between India and Pakistan the trade and commercial activities have been on the decline in Tripura;

(b) whether the export of forest produce from Tripura has been affected by the introduction of such system;

(c) whether it is a fact that tea gardens in the State have closed down as tea cannot be moved through trains to Pakistan; and

(d) what steps Government propose to take in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). As there are import control restrictions on goods going to Pakistan it is not easy to assess the effect of the passport system on the decline of trade and commerce of Tripura.

(c) No, Sir.

(d) Does not arise.

Sir, in regard to (a) and (b), I might add that the Pakistan Government have not yet put those articles, which used to go to Tripura, on the Open General Licence, as it used to be before.

MR. CHAIRMAN: Questions are over. Secretary will now read the Messages.

WRITTEN ANSWERS TO QUESTIONS

REVISION OF PAY AND ALLOWANCES

OF INDIAN STAFF ABROAD *271. SHRI SARDAR SINGH: Will the PRIME MINISTER be pleased to refer to the answer given to my starred question No. 222 asked on the 15th December 1952 and state what progress has been made in connection with the revision of rate of allowances of our representatives and staff abroad?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): The matter is still under consideration of Government.

BOARD OF CONSULTANTS OF D.V.G.

*272. SHRI B. GUPTA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) (i) the total emoluments including allowances drawn by the members of the Board of Consultants of the Damodar Valley Corporation during the years 1951 and 1952; and (ii) the total amount spent under the above head since the appointment of the Board; and

(b) the name and nationality of each member of the Board?

THE DEPUTY MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) (i) Rs. 62,681 during 1951-52 and Rs. 44,726 during 1952-53.

(ii) Rs. 2,11,779.

(b) (1) Mr. L. F. Harza—American, up to July 1952.

(2) Mr. S. O. Harper—American.

(3) Shri A. R. Venkatachari—Indian.

(4) Shri Kanwar Sain—Indian.

(5) Mr. A. M. Komora, an American, who is the Chief Engineer of the Damodar Valley Corporation is also an *ex-officio* member of the Board of Consultants.

ANNUAL EXPENDITURE ON INDIAN HIGH COMMISSION IN LONDON

*274. SHRI B. GUPTA: Will the